काफी नहीं आ रहा है और कोंकिका की जा रही है कि इस प्लांट को न चलाया जाय । यह बात सही नहीं है । आंकड़ों से लगता है कि सितम्बर, 1984 में, जबसे यह लिया गया, उसके बाद सिलिमिनाइट का उत्पादन कुछ बढ़ा और सिलिमिनाइट इस पिछले डेढ़ साल में करीब 4 हजार टन यहां आया है ।

डा. डॉपू कालवाते : संकेण्ड सप्ली-मॉटरी, मरा जबाव कुछ हद तक आप दे चके ह⁴ । मरा यही सघाल था——

After you have transferred these units to the headquarters, how about the efficiency that you were expecting from these units?

SHRI K. C. PANT: That is what I said, Sir. I looked at the production figures because I have received a letter from Dr. Kaldate earlier. Sir, I was anxious to see what the impact of the take-over was on Sillimanite Mines and the figures I have are: In 1982-83 it was 2890 tonnes, in 1983-84 it was 2397 tonnes—when it was taken over; in 1984-85 it went up to 3186 tonnes, and in 1985-86 it was 3112 tonnes, till February 1986.

SHRI P. N. SUKUL: Mr. Chairman, Sir, the hon. Minister has said that some units of Bharat Refractories have been transferred to the Head Office. If the regional office has not been completely closed, the production has been lowered. I would like to know from the Minister up to what extent the employees have been affected by this transfer, how many workers have been affected and what the Government is doing to help the affected workers.

to Questions

SHRI K. C. PANT: This is a very

simple question. There is a refractory plant and it has a certain mine located in Maghalaya which supplies raw material sillimanite to it. At a certain point of time- the Head Office decided to transfer the administrative control of the mine to the Head Office. It does not involve any reduction in the number of employees.

MR. CHAIRMAN: Question No. 283. Hon. Members absent.

*283. [The Questioners (Shri Mukhtiar Singh Malik and Shri Shanker Sinh Vaghela) were absent. For answer vide col infra.]

Draw for allotment of flats under the HCDCO Scheme

*284. SHRI SYED AHMAD HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) by when the next draw for allotment of flats in Delhi under the HUDCO pattem-1979 scheme for Janata, LIG and MIG category is proposed to be held; and

(b) what is the number of flats, categorywise and locality-wise which are at present ready for allotment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Next draw for allotment of flats under this Scheme is likely to be held in March, 1986. A statement showing the details of flats category-wise and locality-wise is enclosed.

Sl. No.	Locality				No. of flats category wise likely to be allotted			
					MIG	LIG	JANTA	Total
1	2				3	4	5	6
1	Dilshad Garden .	+			1067		106	
2	Mensarover Garden				336	336	× •	

Statement

जवाव दिया गया है कि इतने मकान तैयार है और 80 परसेन्ट अलाट कर दिये जाएगें। लेकिन मेरा सवाल यह है कि इसका नक्स्ट ड्रा कब होगा। इस स्कीम के मूताबिक नक्स्ट ड्रा के बारो में इस स्टोटमेंट में कूछ नहीं बताया गया है। इसलिए मैं यह जानना चाहणा हा कि जीप स्पेसिफाई करों कि नेक्स्ट ड्रा कब होगा ?

to Questions

श्री सैयद अहमद हाझमी: जनाब, यह जो स्टेटमेंट है, इसमें हमारे बेसिक क्वरेचन का जवाब नहीं है। इसमें सिर्फ यह

ſ	2	. <u> </u>	4	5	6
3	Jhilmil ,	••	304		
4	Jafrabad	· .	256	•••	
5	Nand N: gri	240	1026	••	
6	Nirman Vihar	40	•••	••	
7	Trilok Puri	44 -	176	••	
8	Rohini	848	••	3 80	_a =
9	Janakpuri D-2A	* *	144	••	
10	Janakpuri C 4 F	••	20	•••	
11	Paschimpuri BG/5A		208		-
12	Paschimpuri BG-2		160	ي. يەر	
13	Paschimpuri 81-A .			258	•
14	Paschimpuri	••	• • •	1092	·.
15	Paschimpuri BG/-3	 .*:	162	••	18.
16	Mayapuri		44		
17	Pitampura Pkt. (E (U) .		r62		
18	Shalimar Bagh Pkt, 'o'		240		
19	Shalimar Bagh 88(P)		76		
20	Shalimar Bagh BG-I		40		
21	Wazirpur Phase-I Pkt. I		192		
22	Pitampura, A (P)		72		
23	Pitampura Pkt. P (Dakshini)	· _ ·	4 80		
		2575	4598	1836	9009

About 80 per cent of the above flats shall be allotted to the persons registered under New Pattern (HUDCO) Scheme, 1979 and balance to the persons registered under other schemes.

14

Oral Answers

MR. CHAIRMAN: He has already eaid that "the next draw for allotment of fiats under this scheme is likely to be held in March, 1986." It is already in the reply.

श्री सैयद अहमद हाशमीं : मार्चतरे अभी चल रहा है। मार्चकी काँन-सी तारीक को आप यह डा़ कराएंगे ? आज 14 तारीक हो चुकी है। इसलिए मैं पूछना चाहता हुं कि नैक्सट डा़ आए काँन-सी तारीक का करेगे ?

†[شدى سهد احمد هاشمى : مارچ
تو ايهى چل رها هـ - مارچ كى
كونسى تاريخ كو آپ يه ذرا كرائيلگے آج چودة تاريخ هو چكى هـ - اسلئے
مهں پوچيدا چاهتا هوں كه نيكست
ذرا آپ كونسى تاريج كو كرينگے -]

श्री दलवीर सिंह : श्रीमन्, अभी 11 ड्रा हम कर चूके हैं और जितने जल्दी पासिबल होगा इसको भी हम मार्चमें ही करगे। एग्जैक्ट डेट तो में अभी नहीं बता पाऊंगा, लेकिन मार्चमें ही होगा।

†[] Transliteration in Arabic script.

श्री संयद जहमद हाकभी : जनाब, आप जानते हैं कि हाउसिंग का मसला बड़ा एक्यूट है। मेरा सीधा सा सवाल यह है कि कोई भी स्कीम जो आप इंट्रोड्यूस करते हैं उसमें यह लिखते हैं कि उसके फुलफिलमेन्ट में इतना टाइम लगता है, इसलिए मैं यह पूछना चाहता हूं कि एक आदमी को रजि-स्ट्रेंगन के दाद किलन्े साल तक इंतजार करना पड़ता है ? अभी हमने देखा है कि सन, 1974 से और सन 1979 से लोगों ने रजिस्ट्रेशन करा रखे हैं, लेकिन हालत यह है कि उस पीरियड के अन्दर जो आपने आल-रंडी तखमीना किया होता है या जन्दाजा किया होता है कि इतने वक्त तक आप उन मकानों को मकम्मल कर दैने , वह अलाट-मेन्ट उस बक्त तक नहीं होती है, उसका टारगेट बढ़ जाता है और इसलिए कीमतें भी ज्यादा मांगी जाती हैं। आप यह साफ तौर पर स्पौंसफाई कर कि किसी भी स्कीम को इंटांडयस करने के बाद कितने बक्त तक आप उन मकानों को मक्कमल कर दंगे और उस शक्स को रजिस्ट्रेंशन के बाद एलाट कर दौगे ?

in an and the

هوتا هے که اتلے وقت تک آپ ان مکانوں کو مکعل کر دینگے - وہ التعذت احر وقت تک نہیں هوتی هے - اسکا تارگیت بڑھنہ جانا هے اور اس نڈے قهمتیں بھی زیادہ مانگی جاتی هیں - آپ ماف طور سے اسپیسیغائی هیں - آپ ماف طور سے اسپیسیغائی کرنے کے بعد کننا وقت تک آپ مکانوں کو مکمل کر دینگے - اور اس شخص کو رجستریشن نے بعد الات کر دینگے -]

Oral Answers

श्री संयव अहमब हाजमी : **

MR, CHAIRMAN: It will not go on record.

SHRI DHARANIDHAR BASUMATARI: I want to know whether any Quota lor Scheduled Castes and Scheduled Tribes has been reserved.

MR. CHAIRMAN: After putting the question, you must sit down. If you are standing, he would not reply.

श्री दसबीर सिंह : श्रीमन, माननीय सदस्य ने जो यह पूछा है कि शेडयूल्ड कास्ट्स और शेडयूल्ड ट्राइब्ज के लिए इसमें कितना प्रतिशत कोटा रखा है, यह ता में अभी नहीं बता पाऊंगा । लेकिन इस के जो जाकड़े है कि यह कितने प्रतिशत है यह जरूर बतलाऊंगा और इस के लिये शेडेयूल्ड कास्ट और शेडयूल्ड ट्राइब्ज के लिए हम बराबर ध्यान रखते हैं।

SHRI LAXMI NARAIN: Will the Minister be pleased to state as 10 what percentage of the flats is fit for habitation?

MR. CHAIRMAN: The question is: What percentage of the houses or flats are fit for occupation?

***Expunged as ordered by the Chair.

to Questions

16

भी इसबीर सिंहः जनता की जॉलेंड एक्वीजीशन की जाती हैं उस के लिये हम कपंसदेान दते हैं, लेकिन उन के लिए टार्गेट रखा है कि ...

MR. CHAIRMAN: He does not ask for compensation. He wants to know how many are fit for occupation. That is the amenities and all that.

श्री दसबीड़ सिंहः माननीय सदस्य को इस की सूचना मैं बाद में दे दूंगा कि उस मैं से कितने प्रतिशत आकृपेशन के लायक है।

SHRI JAGESH DESAI: Sir, the policy of the Government is to build houses for low income group people. But, Sir. when we see that figures, for the Janata category, only 20 per cent of the 9,009 flats have been built. What are the reasons that the Government is not asking them to build the flats of Janata quality much more than what they have done for the MIG and the LIG categories?

SHRI JAGDISH DESAI: You have built

श्री दसबीर सिंह: इस में हमारा यही प्रयास रहता है और माननीय सदस्य ने जैसा कहा है 80 प्रतिशत बीकर संक्शन के लिए ही मकान बनते हैं और जितने चाहिए उतने नहीं बन पाते हैं लेकिन उस के लिए हमारा बराबर प्रयास हो रहा है और योजना है... only 20 per cent for the weaker section.

श्री दलबीर सिंह : एरेसी बात नहीं। हमारा पूरा प्रयास रहा है कि बीकर सेक्शन्स के लोगों को, ज्यादा से ज्यादा लोगों को हम मकान दा, उन का प्रभावित करी।

MR. CHAIRMAN: Mr. Minister, the point raised by the Member is very relevant.

श्री अब्बूला गफूरः जनता फ्लैट्स क्यों नहीं ज्यादा बनते हैं यह आप का सवाल है। यह तो एक्सपेरीमेंट हो रहा है, उसी बेसिस पर हूआ था। एम आईं जी के मकान 42000 में, एल आई जी के 18000 मं और जनता के 8000 में दिने की बात थी, लेकिन जब सकान वनने लगे तो पता लगा कि इतने से यह सकान नहीं बन सकते हैं और इसीखिए जनता के सकान बनाने से कमी हुई। लेकिन उन के लिए हम सोच रहे हैं।

MR. CHAIRMAN: You have not answered his point. The point is that out of these 9000 and odd houses why are you building only 1,800 for the Janata while you are building 4 .300 and odd for the LIG and 2,500 for the MIG. That is the point which the hon. Member asked.

MR. CHAIRMAN: Mr. Desai, you can

श्वी अब्बुल गफूर : वही मैंने वतलाया कि इस जनता फलैटस वाली स्कीम को करीब खत्म कर दिया गया क्योंकि जो स्कीम थीं कि इतने रुपये में यह मकान बनायोंगे उह बन नहीं सकते या इसी लिये उस स्कीम में ज्यादा मंकान नहीं बने। उन की कास्ट जब बढ़ेगी तो देखा जायेगा ।

put another question now.

SHRI JAGESH DESAI: Sir. if they could build 1,836 why could they not build more. You say that because of the cost factor you built only 1,800. If that was the reason why you built at all?

श्री अख्बूल गफूर : आप जानते हैं कि यह पायलट प्रोजेक्ट है और इस में एक्सपरी-मेट होता है।

हम सबसेसफुल होते हैं तो बना देते हैं नहीं सबसेसफुल होते हैं तो दुसरा एक्सपेरिमट करने लगते हैं ।

MR. CHAIRMAN: Question No. 285.

*2»5. [The Questioner (Shri Vithal-rao Madhavrcto Jadhav) was absent For answer vide col, 36-37 infra.]

MR. CHAIRMAN: Question No. 286.

Additional land in the tribal areas under irrigation

*286. SHRI JAGADISH JANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government had taken steps to bring additional area of land

in the tribal areas under irrigation. during the Sixth Five Year Plan period;

to Quts:ions

(b) if so. what is the total area of land in the tribal areas in different States brought under irrigation during the above plan period; and

(c) what are the details of ;he irri gation facilities provided in the tribal districts in Orissa during the Sixth Five Year Plan period?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANK ARA-NAND): (a) Yes, Sir.

(b) and (c) An irrigation potential of about 6.66 lakh ha. was created in the tribal sub-Plan areas in various States during the Sixth Plan, including 2.13 lakh ha. in Orissa.

-SHRI JAGADISH JANI: Mr. Chairman-Sir, I would like to know which irrigation projects have been executed in the tribal areas of different States and how many hectares of land have been brought under irrigation by each I of those projects, and what are the different tribal areas in Orissa which have been brought under irrigation during the

Sixth Plan period?

SHRI B. SHANK ARAN AND: Sir. Orissa has got the largest tribal area next to Madhya Pradesh and there are many who are speaking about 25 tribals languages. It is a fact that we have not been able to make a big headway as far as the benefits accruing from major and medium irrigation projects in the tribal areas are concerned. It has been our mainstay to develop minor irrigation projects in not only Orissa but all over the tribal areas. Sir, you can see that the working group has given various recommendations to develop the irrigation potential in the tribal sub-Plan area and accordingly if I want to give the details and the House is interested, I wiU read out the recommendations of the working plan. But it is

*English translation of the supplementary questions put in Oriya.